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Title:Need to release more funds under UIDSSMT Scheme for adequate supply of water to Erode Municipal Corporation in Tamil Nadu.

SHRI S. SELVAKUMARA CHINNAIYAN (ERODE): Hon. Chairman, Sir, I am thankful to you for giving me an opportunity to raise a matter of urgent public importance pertaining to drinking water supply in my constituency, Erode.

First of all, I convey my sincere thanks to our revolutionary leader, hon. Chief Minister of Tamil Nadu Dr. *Puratchithalavi Amma* for giving me this opportunity to enter this august House representing the people of my constituency.

Erode City is my constituency. Erode is a big city in Tamil Nadu. It is also the birth place of Periyar EV Ramasamy who was a famous social reformer of Tamil Nadu. Erode is a growing city. It was made a Corporation only five years ago. Erode is a big textile hub in Tamil Nadu and it is also number one in turmeric market in India.

Sir, even though the Erode city is situated on the banks of the River Cauvery, the people of Erode City are not able to get enough drinking water from the Cauvery River since it is highly polluted. More over, there is scarcity of drinking water almost throughout the year. Hence it is very much necessary to improve the existing water supply system in our Erode Corporation so as to supply more water to the people of Erode. For achieving this, a dedicated water supply scheme at a cost of Rs.391.91 crore has been proposed from Uratchikottai, for which a Detailed Project Report has already been submitted by M/s Tamil Nadu Water Investment Company, Chennai. The project has been sanctioned in the State-level Sanctioning Committee meeting held at Chennai on 23.01.2014. The proposal of this Project has been forwarded to the Ministry of Urban Development, Government of India.

As I understand, the Ministry of Urban Development has sanctioned the Project and forwarded the same to the Ministry of Finance for release of Additional Central Assistance.

So, I request both the hon. Urban Development Minister and the hon. Finance Minister to look into the matter sympathetically and sanction the required amount in the current financial year itself so that the people of Erode Corporation are able to get adequate, purified drinking water.

HON. CHAIRPERSON : Dr. Virendra Kumar – not present.

Shri Ganesh Singh